

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/s. SRI PARANTHAMAN
TEXTILES PRIVATE LIMITED**

1	Name of corporate debtor	Sri Paranthaman Textiles Private Limited
2	Date of incorporation of corporate debtor	05/10/2000
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U18101TN2000PTC045864
5	Address of the registered office and principal office (if any) of corporate debtor	Old No85,New No 91, Manoharan street, South west boag road, T Nagar, Chennai 600017
6	Insolvency commencement date in respect of corporate debtor	18.2.2023 - As per NCLT order dt 13.2.2023 in IBA/1309/2019 (The date of receipt of email from registrar NCLT- Chennai bench)
7	Estimated date of closure of insolvency resolution process	17 th August 2023 (180 days from the receipt of email of the order)
8	Name and registration number of the insolvency professional acting as interim resolution professional	M Ramaswamy FCA., IBBI/IPA001/IP-P01432/2018 -2019/ 12238
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Ramaswamy and Associates 320 Sri Muthu Plaza, 2 nd Floor Above Dhanalaxmi Bank, Avinashi road, Tiruppur-641602 Email: ramsattirupur@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Ramaswamy and Associates 320 Sri Muthu Plaza, 2 nd Floor Above Dhanalaxmi Bank, Avinashi road, Tiruppur-641602 Ph: 9843330765 Email: ramsattirupur@gmail.com
11.	Last date for submission of claims	7.3.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not identified as on date
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (3names for each class)	Not identified as on date
14.	Relevant Forms and Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Ramaswamy and Associates 320 Sri Muthu Plaza, 2nd Floor Above Dhanalaxmi Bank, Avinashi road, Tiruppur-641602

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Sri Paranthaman Textiles Private Limited vide order no. IBA/1309/2019 on 13.2.2023.

The creditors of M/s. Sri Paranthaman Textiles Private Limited, are hereby called upon to submit their claims with proof on or before 7th March 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

M Ramaswamy FCA.,
Interim resolution Professional

Date : 21.2.2023

Place : Tirupur, Tamilnadu